

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:513  
ANSWERED ON:24.02.2011  
RECRUITMENT OF EX-SERVICEMEN  
Thamaraiselvan Shri R.

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways propose to launch special drive to fill up the vacancies to the tune of 1,67,000 in the Railways;
- (b) if so, the details thereof;
- (c) whether the Railways have decided to recruit 16,000 ex-servicemen to improve safety services in the Railways;
- (d) if so, the details thereof;
- (e) whether the Railways have also decided to regularize the services of apprentices; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (f): A statement is laid on the Table of Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO.513 BY SHRI R. THAMARAISELVAN TO BE ANSWERED IN LOK SABHA ON 24.02.2011 REGARDING RECRUITMENT OF EX-SERVICEMEN

(a) to (d): Occurrence and filling up of vacancies is a continuous process. General Managers have been delegated the powers to place indents with Railway Recruitment Boards (RRBs)/Railway Recruitment Cells (RRCs) for recruitment. During the last two years, notifications for filling up of approximately 1,41,000 vacancies including 16,747 for ex-servicemen have been notified/published by RRB/RRC.

(e) & (f): Act Apprentices are imparted training as per the provisions of Apprentices Act, 1961 and there is no provision for their direct regularization. Other things being equal, Act Apprentices trained in Railway Establishment are given preference over a candidate who is not such an Apprentice.